

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

High Court for the State of Telangana at Hyderabad - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 65% quota **for the year 2022 - NOTIFIED.**

ROC.NO.1320/2022-B.SPL.


NOTIFICATION NO.162-B.SPL:

DATED:31.03.2022.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).

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The High Court for the State of Telangana at Hyderabad, hereby notifies 40 vacancies in the cadre of District Judges (Entry Level) to be filled by promotion from the cadre of Civil Judges (Senior Division) under 65% quota **for the year 2022.**


REGISTRAR (VIGILANCE)
High Court for the
State of Telangana